### CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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SECTION OFFICER (Judi.)

### ( SEE RULE -4 )

### CENTRAL ADMINISTRATIVE TRIBUNAL GUWA HA TI BENCH GUWA HA TI

## ORD ER SHEET

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		Misc. Petit	ion No.	
		Contempt pe	etition No.	
		Review App]	ication No.	
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		Applicant (s)	J K G2	-0
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		Respondent (s)	_vs _vs _vs	- Jan
. *>		Advocate for the App	olicant (s)	M. Chanda, a.N. Chaknabels Case H. Dritty
•		Advocate for the c		11 2017
		Advocate for the Res	spondent(S)	Case Hanning
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- [	Vot	es of the Registry:	Date	
· · · · · · · · · · · · · · · · · · ·	<u> -</u>			Order of the Tribunal
broom 💰	1 4		19.12.02	Heard Mr. G.N. Chakrabarty
	ير. ا			learned counsel for the applicant
* · 3	1			The applicant
13.0	1.			The application is admitted Call for the records.
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<i>*</i>	i	Ma/x/or		respondents to consider the case
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23.1.03 Present: The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman.

The Hon'ble Mr. S.K. Hajra, Administrative Member.

Put up the matter again on 20.2.2003 to enable the respondents to file written statement.

Member

Vice-Chairman

mb

20.2.2003 Present: The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman.

The Hon'ble Mr. S. Biswas, Administrative Member.

Four weeks time is allowed to the respondents to file written statement on the prayer of Mr. A. Deb Roy, learned Sr. C.G.S.C. for the respondents.

List on 21.3.2003 for written statement.

5. Du

Member

for orders.

Vice-Chairman

mb ·

21.3.2003 Further four weeks time is allowed to the respondents to file written statement, if any. List the matter on 24.4.03

No. written statement hus been bilet.

Man Man

23.403

Vice-Chairman

dm

24.4.2003 No written statement is forthcoming. Put up again on 19.5.2003 for orders.

No. WIS him been billed.

14.503

Vice-Chairman

mb

Present: The Hon'ble Mr. Justice D.N 19.5.2003 Chowdhury. Vice-Chairman.

> The Hon ble Mr. S.K. Hajra Member (A).

No written statement so far filed by the respondents. Put up again on 17.6.2003 to enable the respondents to file written statement, if any.

No. worken etalement. No been bild. 26.6.09.

Nowriten statement

how been bikel.

mb

: 17.6.2003 Present: The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman.

> The Hon'ble Mr. R.K. Upadhyaya, Member (A).

Put up again on 31.7.2003 to enable the respondents to file written statement.

mb

31.7.2003 Present: The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman.

The Hon'ble Mr. N.D. Dayal, Member (A).

On the prayer of Mr. A. Deb Roy. learned Sr. C.G.S.C. for the respondents further four weeks time is allowed to file written statement.

List on 28.8.2003 for written statement.

No written statement

hos been viled.

Vice-Chairman

mb

28.8.03

Mr.A.Deb Roy, Sr.C.G.S.C again prays for time to file written statement. Prayer is allowed. List on 24.10.03 for orders.

Welladon Member

Vice-Chairman

Bench today. 14-11-03: Adjourd to

14.11.03 NO Bertok today Adjan 15 28-11.03

1612.03

W/s has been like by The respondents

Three weeks time allowed to file 16.12.03 written statement.

List on 19.1.04 for orders.

pg

:19.1.2004 present: The Hon'ble Shri Bharat Bhushan, Member(J)

> The Hon'ble Shri K. V. Prahladan, Member(A).

Order passed separately.

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## CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

0.A./RXX.No. 1:: 1 346 of 2002.

DATE OF DECISION 19.1.2004. Shri Narendra Kumar Singh .APPLICANT(S). APPLICANT(S). -VERSUS-Union of India & Others. M# .A.Deb Roy, Sr..C.G.S.C. .ADVOCATE FOR THE RESPONDENT(S). THE HON'BLE MR. BHARAT BHUSHAN, JUDICIAL MEMBER. THE HON'BLE MR. K.V.PRAHLADAN, ADMINISTRATIVE MEMBER. Whether Reporters of local papers may be allowed to see the judgment ? To be referred to the Reporter or not? 2. Whether their Lordships wish to see the fair copy of the Judgment ? Whether the judgment is to be circulated to the other Benches ? Judgment delivered by Hon'ble Member (J).

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No.346 of 2002.

Date of Order: This, the 19th Day of January, 2004.

THE HON'BLE SHRI BHARAT BHUSHAN, JUDICIAL MEMBER.

THE HON BLE SHRIK. V. PRAHLADAN, ADMINISTRATIVE MEMBER.

Shri Narendra Kumar Singh Syo Late B.K.Singh Senior Technician All India Radio, Passighat District: East Siang Arunachal Pradesh.

Applicant.

By Mr.M.Chanda, G.N.Chakraborty & H.Dutta.

- Versus -
- 1. The Union of India
  Represented by the Secretary
  to the Government of India
  Ministry of Information & Broad Casting
  All India Radio & Boordarshan
  New Delhi.
- 2. The Director General All India Radio, Akashvani Bhawan Parliament Street New Delhi.
- 3. The Director General Doordarshan, Mandi House New Delhi.
- 4. The Chief Engineer (E/Z)

  Prasar Bharati & Television Maintenance
  Broadcasting Corporation of India
  Akashvani Bhawan
  Eden Garden, Kolkata-700 001.
- 5. Shri Ram Naresh Singh Engineering Assistant Prasar Bharati & Television Doordarshan Kendra Patna.
- 6. Shri Abdul Kayum Laskar Engineering Assistant Prasar Bharati & Television Haflong, Assam.
- 7. Sri Binod Kumar Singh
  Engineering Assistant
  All India Radio
  Doordarshan Kendra
  Lower Power Television Centre
  Laktaisarai, Dist Munger
  Bihar.

Respondents.

By Mr.A.Deb Roy, Sr.C.G:S.C.

### ORDER (ORAL)

### BHARAT BHUSHAN, MEMBER (J):

Mr.G.N.Chakraborty, learned counsel for the applicant and Mr.A.Deb Roy, learned Sr.C.G.S.C. for the respondents.

- This application has been filed by the applicant against non-consideration of promotion of the applicant from the post of Sr. Technician to the post of Engineering Assistant in the DPC for the year 1999-2000 in terms of the direction of the Hon ble Tribunal in its judgment and order dated 6.8.2001 passed in O.A.15 of 2001. The said directions in the O.A. are contained in para 4 of the aforesaid order which is reproduced below:
  - " In the light of the observations made above the respondents are directed to complete the aforementined exercise within six weeks on receipt of a certified copy of this order."
- It is contended by the learned counsel for the applicant, Mr.G.N.Chakraborty, that the respondents instead considered the case of the applicant in the year 2000-2001 in the DPC held in June, 2001 and promoted the applicant as Engineering Assistant thereafter in complete defiance of the order passed by this Hon'ble Tribunal on 6.8.2001, thus leaving the applicant superseded by his juniors in the DPC for 1999-2000 which was the issue in 0.A.15/2001. Thus his contention is for giving directions to the respondents to promote the applicant to the post of Engineering Assistant with retrospective effect at least from the date of promotion of his juniors i.e. respondent Nos.5, 6, & 7 with all consequential servace benefits including seniority in the grade of Engineering Assistant and monetary benefits.
- 3. Mr.G.N.Chakraborty, learned counsel for the applicant, submits that in this regard the applicant has already made a number of representations dated 26.11.2001, 11.2.2002, 20.5.2002 and 7.8.2002, but so far the respondents have given no response. This being the case, the present O.A. can be

decided at this stage itself by giving directions to the respondents to dispose of the representations, aforementioned, within a period of two months from the date of communication of the order by passing a speaking and reasoned order. The present O.A. shall also be treated as the supplement to the representation of the applicant.

The C.A. is thus disposed of accordingly.

( K.V.PRAHLADAN ) ADMINISTRATIVE MEMBER

( BHARAT BHUSHAN ) JUDICIAL MEMBER

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(O PRITATION

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

(An Application under Section 19 of the Administrative Tribunals Act, 1985)

Title of the case

O. A. No 346 /2002

Sri Narendra Kumar Singh:

Applicant

Versus –

Union of India & Others:

Respondents.

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## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH: GUWAHATI

(An Application under Section 19 of the Administrative Tribunals Act, 1985)

O. A. No. 346 /2002

#### **BETWEEN**

Shri Narendra Kumar Singh
S/o Late B.K.Singh
Senior Technicians
All India Radio, Passighat
District - East Siang,
Arunachal Pradesh

...Applicant

#### -AND-

- The Union of India,
   Represented by the Secretary to the
   Government of India,
   Ministry of Information & Broad Casting,
   All India Radio & Doordarshan
   New Delhi.
- 2. The Director General,
  All India Radio, Akashvani Bhawan,
  Parliament Street,
  New Delhi.
  - The Director General,

    Doordarshan, Mandi House,

    New Delhi.

- 4. The Chief Engineer (E/Z),
  Prasar Bharati & Television Maintenance,
  Broadcasting Corporation of India,
  Akashvani Bhawan,
  Eden Garden, Kolkata-700 001
  - 5. Shri Ram Naresh Singh,
    Engineering Assistant,
    Prasar Bharati & television
    Ooordarshan Kendra,
    Patna.
  - 6. Shri Abdul Kayum Laskar
    Engineering Assistant
    Prasar Bharati & Television,
    Haflong, Assam.
    - 7. Sri Binod kumar Singh
      Engineering Assistant,
      All India Radio,
      Doordarshan Kendra
      Low Power Television Centre,
      Laktaisarai, Dist Munger
      Bihar.

.....Respondents.

### DETAILS OF THE APPLICATION

 Particulars of order(s) against which this application is made.

This application is made against non-consideration of promotion of the applicant from the post of Senior Technician to the post of Engineering Assistant in the DPC for 1999-2000 in terms of the direction given by this Hon'ble Tribunal in its judgment and order dated 06.08.2001 passed in O.A. No. 15/2001. The Respondents instead, considered the case of the applicant in the year 2000-01 in the DPC held in June 2001 only and promoted the applicant as Engineering Assistant thereafter in complete defiance of the order passed by this Hon'ble Tribunal on 06.08.2001, thus leaving the applicant superseded by his juniors in the DPC for 1999-2000 which was the issue in the O.A. No. 15/2001, already decided by this Hon'ble Tribunal and orders passed on 06.08.2001 directing the Respondents to consider the promotion of the applicant in the DPC for 1999-2000 when his juniors were promoted.

#### Jurisdiction of the Tribunal.

The applicant declares that the subject matter of this application is well within the jurisdiction of this Hon'ble Tribunal.

#### Limitation.

2.

The applicant further declares that this application is filed within the limitation prescribed under section-21 of the Administrative Tribunals Act, 1985.

### 4. Facts of the Case.

- 4.1 That the applicant is a citizen of India and as such he is entitled to all the rights, protections and privileges as guaranteed under the Constitution of India.
- your applicant was initially appointed Technician on 12.5.1986 under All India Radio, Bhagalpur, Bihar. Thereafter he was promoted to the post of Senior Technician vide Office Order No. 1(21)/90-5 dated 5.3.1990 wherein the name of the applicant appeared at Sl. No. 11, but unfortunately, the applicant could not join the promoted post of Senior technician since he was placed under suspension with effect from 25.12.1989 following an alleged implication in a Criminal case. The applicant was however, acquitted ultimately by the Learned 3rd Additional Session Judge, Bhagalpur vide his judgment and order dated 18.7.1991 passed in Session Trial Case No. 594/90 (G.R. Case No. 2777/89). Following his acquittal, the applicant approached the authorities time and again for restoration of his promotion to the post of Sr. Technician in terms of the promotion order dated 5.3.1990 but the applicant was eventually promoted to the post of Senior Technician vide Order No. 1(21)/92-3 dated 29.1.1993 issued by the Chief Engineer (EZ), All India Radio and Television, Calcutta

wherein the name of the applicant appeared at Sl. No.1. The applicant vide promotion order dated 29.1.1993 was posted at AIR, Passighat where he joined in May, 1993 as Senior Technician.

That following his acquittal from the criminal case as stated above, the applicant repeatedly approached the authorities for treating the period of his suspension as on duty and also for grant of all consequential service benefits but being highly disappointed with inaction of the respondents, the applicant approached this Hon'ble Central Administrative ·Tribunal, Patna Bench through O.A. No. 615/93 praying inter aliatfor a direction upon the respondents to pay him full pay and allowances for the suspension period from 25.12.1989 to 24.6.1992 treating the period as on duty with all consequential service benefits. The said O.a. No. 615/93 was decided by the Hon'ble CAT, Patna Bench on 30.9.1994 with the observations quoted below :

parties and having carefully considered the submissions of the Learned counsel, the relevant rules and the material on record, I have come to the conclusion that this application must be allowed. The impugned Memo dated 1.9.1992 (Annexure A/7 to the application) being not in accordance with the law, is liable to be quashed and is hereby quashed. The respondents are directed to consider and decide the claim of the

applicant to pay and allowances during the entire period of suspension on the basis of F.R. 54-B and to pass reasoned order within a period of three months from the date of receipt of a copy of this order.

26. There shall be no order as to costs."

In view of the above judgment and order dated 30.9.1994, the applicant is entitled to all consequential service benefits including the benefit of promotion to the next higher cadre of Engineering Assistant with all consequential service benefits.

## annexed herewith as Annexure-I. Www.

That thereafter, the applicant approached the respondents repeatedly urging for correct fixation of his seniority and grant of all promotional benefits as Senior Technician in terms of promotion order dated 5.3.1990 instead of the promotion order dated 29.1.1993 since he was not at all responsible for the alleged criminal proceeding against him and the suspension thereto. It is pertinent to mention here that the applicant was acquitted from the criminal case by the court and his suspension was also revoked by the respondents and as such the applicant, for all practical purpose, was promoted on 5.3.1990 to the post of Senior Technician which he could not avail of due to his suspension at the relevant point of time. He was

selected for promotion by the DPC way back on 5.3.1990 but the said promotion was eclipsed due to his suspension for no fault of his and eventually he could join in the promoted post on 29.1.1993 Surprisingly, the respondents did not consider the and requests of the applicant for correct prayers fixation of his seniority and published the seniority list as on 31.3.1994 of Senior Technicians in the Eastern zone of AIR and TV vide letter No. 1(27)/94-S dated 12.1.95 wherein the name of the applicant was wrongly placed at Sl. No.-248 in order of seniority, treating the joining of the applicant to the post of Sr. Technician as on 30.5.1993, whereas the name of one Shri Ram Naresh Singh who was placed below the name of the applicant in the promotion order dated 5.3.90, has now been placed at Sl. No. 94 in the seniority list dated 12.1.1995, thus superseding the applicant. Immediately thereafter the applicant 24.2.1995 representation on to the respondents reiterating the factual position and pointing out the discrepancies in the seniority list aforesaid and further submitted subsequent reminders dated 8.5.95 and 25.7.1995 pursuing the matter, relentlessly.

representation dated 24.2.1995 are annexed herewith as Annexure—II and III respectively.

4.5 That eventually, the period of suspension in respect to the applicant was treated as on duty and the

authorities paid full pay and allowances of the applicant for that period vide order dated 5.1.1995. The matter of seniority was also considered by the authorities and the seniority of the applicant was restored which was evident from the Memorandum No. 1(23)/95-S dated 23.6.1995 wherein the applicant's name has been placed at Sl. No. 40 i.e. just above the name of Sri Ram Naresh Singh in the eligibility list of Senior Technician Grade II, for promotion to the post of Sr. Technician Gr. I on the basis of Seniority cum fitness.

Copy of Memorandum dated 23.6.1995 is annexed herewith as Annexure-₩ ∭.

4.6 That your applicant begs to state that the Respondent No.4 (Chief Engineer, E-Z) subsequently issued one Memorandum bearing No. 1(27)/99-S dated 11.11.1999 publishing the eligibility list of Senior Technicians for promotion to the grade of Engineering Assistant in the East Zone on the basis of seniority cum fitness in 10% quota. In the said eligibility list the name of the applicant has been placed at Sl. No. 10 i.e. just above Shri Ram Naresh Singh, Shri Abdul Kayum Laskar and Shri Binod Kumar Singh who names have been placed at Sl. No. 11.12 and 13 respectively of the said eligibility list and they are the Respondent Nos. 5,6 and 7 respectively in the instant application.

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Copy of Memorandum dated 11.11.1999 is annexed herewith as Annexure-\* IV

4.7 That in April, 2000, the respondents further promoted as many as 20 (Twenty) Senior Technicians to the post of Engineering Assistant vide order No. 1(27)/99-S dated 18.4.2000. Surprisingly, the name of the applicant did not figure in the said list of the promoted persons in spite of his name having been placed at Sl. No. 10 in the eligibility list dated 11.11.1999 whereas those at Sl. No. 9 to 20 of the eligibility list who are junior to the applicant have been promoted from the post of Senior Technician to the post of Engineering Assistant under the said promotion order dated 18.4.2000.

It is relevant to mention here that these promotions have been made on the basis of seniority cum fitness against 10% quota and the applicant being at S1. No. 10 in the eligibility list, there is no cogent reason to exclude the applicant from the promotion list when as many as 20 Nos. of Senior Technicians were promoted to the post of Engineering Assistant, and more so when no adverse remarks in the ACR or anything of the sort was communicated to the applicant at any point of time. Out of 12 juniors of the applicant who have been promoted vide order dated 18.4.2000, three have been impleaded as parties in this application as Respondent Nos. 5,6 and 7.

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Copy of the promotion order dated 18.4.2000 is annexed herewith as **Annexure** 

That the applicant immediately after receipt of the impugned promotion order dated 18.4.2000, submitted representation on 8.5.2000 and 23.6.2000 to agitating against supersession by his authorities juniors in the promotion list and prayed considering his case for promotion from Senior Technician to the Engineering Assistant and further prayed for early redressal of his grievances. Similarly, the recognized Association of All India Radio & TV Engineering Employees also requested the Chief Engineer (EZ), AIR & TV vide their letter dated 20.5.2000 to review the said promotion order dated 18.4.2000 of the Engineering Assistants since in the said promotion order, many of the juniors have superseded the seniors. Unfortunately no action have been taken by the respondents.

Copy of representations dated 8.5.2000 and dated 23.6.2000 and letter dated 20.5.2000 are annexed herewith as Annexure VIF, VIII and VIII and VIIII and VIIII THE PROPERTY AND VIIII AND VIIIII AND VIIII AND

4.9 That being situated as stated above and being in a helpless condition, the applicant approached this Hon'ble Tribunal for justice by filing an O.A. which was registered as O.A. No. 15/2001, praying for a direction upon the respondents to promote the applicant

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to the post of Engineering Assistant at least from the date of promotion of his juniors aforesaid with all consequential service benefits.

The Hon'ble Tribunal after examining the facts and circumstances of the case threadbare, and upon hearing both the parties, was pleased to pass the judgment and order dated 06.08.2001 in O.A. No. 15/2001 with the directions as quoted hereunder;

- based on seniority cum fitness. Therefore senior person cannot be superseded unless he is found unfit. In the instant case persons junior to the applicant have been promoted on the basis of their bench mark as good. The applicant could not have been superseded on the only ground of average grading.
- 3. For the above mentioned reasons the respondents are ordered to reconsider the case of the applicant for promotion to the post of Engineering assistant against the 10% quota on seniority cum fitness basis.
- 4. In the light of the observations made above, the respondents are directed to complete the aforementioned exercise within six weeks on receipt of a certified copy of this order.

The application is allowed to the extent 5. indicated above. There shall however no order as to costs."

It is abundantly clear from the above mention order that the exclusion of the applicant from the promotion list dated 18.4.2000 was unjustified and illegal and as such the respondents were ordered to reconsider the case of the applicant for promotion to the post of Engineering Assistant against 10% quota on seniority cum fitness basis with further direction to complete the exercise within six weeks of receipt of a certified copy of the order.

Copy of the judgment and order dated 06.08.2001 is annexed herewith as **Annexure-≭**\_∏X

4.10 That it is stated that the applicant was thereafter promoted to the post of Engineering Assistant vide order No. Z-cadre 1(27)/2001-S dated 20.8.2001 in the June 2001 DPC for the year 2000-2001 whereas the applicant ought to have been promoted against 10% quota for the year 1999-2000 in terms of the judgment dated 06.08.2001 for which he was selected in the DPC for the year 1999-2000 itself but could not avail of due to his forced suspension, for no fault of his, which was eventually revoked. Consequently, although applicant was subsequently promoted as Engineering Assistant, but it was done prospectively without refixing his seniority and not retrospectively from the

date of promotion of his juniors which is in violation of the directions passed by this Hon'ble Tribunal in judgment and order dated 06.08.2001.

Copy of the promotion order dated 20.8.2001 is annexed herewith as Annexure-XI. $\overline{X}$ 

4.11 That That following the issuance of the promotion order 28.8.2001. the applicant submitted application on 26.11.2001, to the respondents. enclosing therewith the copy of the relevant judgment dated 06.08.2001. eligibility list of Technicians etc. and praying for fixation seniority in the promotion list of the Engineering Assistant on the basis of DPC for 1999-2000 instead of DPC for 2000-2001 in terms of the judgment and order dated 06.08.2001 of the Hon'ble Tribunal passed in 0.A. No. 15/2001. Thereafter the applicant submitted further representations on 11.02.2002, 20.05,2002 07.08.2002 to the respondents and pursued his claims.

Copy of representations dated 26.11.2001, dated 11.02.2002, 20.5.2002 and 07.08.2002 are annexed herewith as Annexure-XI₹ series.

4.12 That the respondent no.4 addressed one letter to the Respondent No.2 which was issued under No. Z cadre/23(2)/2001(Court) dated 2.5.2002 and it transpires from the said letter that following the direction of the Hon'ble Tribunal vide order dated 06.08.2001 a review DPC was held and the review DPC



declared the applicant unfit for promotion for the period 1999-2000.

Copy of letter dated 2.5.2002 is annexed herewith as Annexure-XII

4.13 That the applicant begs to state that the respondents in their letter dated 2.5.2002 as stated above, have not mentioned about the reasons or grounds on which the so called review DPC had declared the applicant unfit the period 1999-2000. for promotion for pertinent to mention here that the earlier sole contention of the respondents regarding Bench mark of average grading of the applicant has already been rejected by the Hon'ble Tribunal vide its order dated 06.08.2001 and as such there is no other reason for so called review DPC can applicant unfit for promotion for the year 1999-2000, which is arbitrary, unfair and mala fide. This apart, if the applicant was found unfit in the year 1999-2000, how the same DPC could declare the applicant fit for promotion within a span of next few months i.e. in the DPC held in June 2001 and promoted the applicant to the post of Engineering Assistant in the year 2000-2001. with the same standard of performance made by the applicant. The entire exercise leads to reasonable suspicion as to be unfair and capricious and as such, all the records of the proceedings of the review DPC are required to be examined by the Hon'ble Tribunal and

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the respondents may be directed to produce the same before this Hon'ble Tribunal.

- 4.14 That the applicant begs to submit consideration of the case of the applicant promotion to the post of Engineering Assistant in the OPC for 1999-2000 against 10% quota without any valid reason is unfair and discriminatory since the persons who are similarly situated and even junior to the applicant have been considered for promotion by the DPC for 1999-2000. further, the action of the Review OPC is violation of the directions given by this Hon'ble Tribunal vide its order dated 06.08.2001 and applicant ought to have been given promotion against the DPC for 1999-2000 retrospectively with seniority and all consequential service benefits instead of the promotion granted to him against DPC for 2000-2001, thus allowing his juniors to supersede him, for no fault of his which is violative of Article 14 and 16 of the Constitution.
- 4.15 That it is stated that if the applicant is not considered for promotion to the post Engineering Assistant on the alleged ground that he did not acquire required bench mark in that event too the respondents are duty bound to give an opportunity to bring him to level of required bench mark but in the instant case the said opportunity is denied to the applicant. As such, the allegation of short of bench mark in the instant case of the applicant is not tenable in the eye

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of law. Moreover, so far the applicant came to learn that he has awarded good and very good in all those years in his ACRs which were considered by the DPC held in the year 1999-2000 for consideration of promotion to the post of Engineering Assistant. Therefore, question of attaining bench mark as required under the rule has been fulfilled and on that ground the applicant cannot be disqualified by the DPC for promotion to the post of Engineering Assistant.

- 4.16 That the applicant most humbly submits that seniority and promotion are valuable rights and incidences of service of an employee and denial of the same to the applicant by the respondents in an unjust and unfair way will have far reaching cumulative effects in his entire service prospects even including his retiral benefits and more so when he is superseded by his juniors for no fault of his.
- 4.17 That this application is made bonafide and for the cause of justice.

### Grounds for relief(s) with legal provisions.

5.1 For that, the applicant has been discriminated in the matter of promotion to the post of Engineering assistant when large number of his juniors including the respondent Nos. 5,6 and 7 have been promoted vide impugned order dated 18.4.2000.

- 5.2 For that, the applicant has been discriminated in the matter of promotion to the post of engineering assistant while his juniors have been considered for promotion but the name of the applicant has not been considered in the DPC for 1999-2000.
- 5.3 For that, the name of the applicant has been placed at Sl. No. 10 in the eligibility list of Senior Technician for promotion to the post of Engineering Assistant against the 10% quota vide order dated 11.11.1999 and as such exclusion of the name of the applicant from the order of promotion while those at Sl. No. 11,12,13 etc. of the eligibility list was considered for promotion, is violative of Article 14 and 16 of the Constitution.
- 5.4 For that, non-consideration of the promotion of the applicant to the post of Engineering Assistant with retrospective effect against the DPC for 1999-2000 along with his juniors even after the passing of the order dated 06.08.2001 of this Hon'ble Tribunal in 0.A. No. 15/2001 is opposed to law and is not tenable.
- 5.5 For that, the review DPC, while promoting the applicant to the post of Engineering assistant in the year 2000-2001 did not mention any reason for exclusion of the applicant for promotion in the DPC for 1999-2000.
- 5.6 For that, the applicant submitted representations and made all approaches to the respondents for consideration of his promotion in the DPC for 1999-2000 along with his juniors but all went in vain.

Navendra Kamar Singh

### 6. Details of remedies exhausted.

That the applicant states that he has exhausted all the remedies available to him and there is no other alternative and efficacious remedy than to file this application. Representations through proper channel were submitted by the applicant but his case has not been considered by the respondents.

## 7. Matters not previously filed or pending with any other Court.

The applicant declares that save and except the O.A. No. 615/93 filed before the Hon'ble CAT, Patna Bench and the O.A. No. 15/2001 filed before the Hon'ble CAT, Guwahati Bench, both disposed of and allowed earlier, he not previously filed any application, Writ Petition or Suit before any Court or any other authority or any other Bench of the Tribunal regarding the subject matter of this application nor any such application. Writ Petition or Suit is pending before any of them.

#### 8. Relief(s) sought for:

Under the facts and circumstances stated above, the applicant humbly prays that Your Lordships be pleased to admit this application, call for the records of the case and issue notice to the respondents to show cause as to why the relief(s) sought for in this application shall not be granted and on perusal of the records and after hearing the parties on the cause or causes that

may be shown, be pleased to grant the following relief(s):

- 8.1 That the respondents be directed to promote the applicant to the post of Engineering Assistant with retrospective effect at least from the date of promotion of his juniors i.e. respondent no. 5,6 and 7 with all consequential service benefits including seniority in the grade of Engineering Assistant and monetary benefits.
- 8.2 That the respondents be directed to comply with the directions passed by this Hon'ble Tribunal on 06.08.2001 in 0.A. No. 15/2001 and include the name of the applicant in the impugned order of promotion dated 18.4.2000 by modifying the order i.e. in the DPC for 1999-2000.
- 8.3 Costs of the application.
- 8.4 Any other relief(s) to which the applicant is entitled as the Hon'ble Tribunal may deem fit and proper.

### Interim order prayed for.

During pendency of this application, the applicant prays for the following relief: -

Pending disposal of this application, the Hon'ble Tribunal be pleased to make an observation that pendency of this application shall not be a bar for the respondents to consider and grant the benefit of promotion as Engineering Assistant to the applicant

12.	List of enclosures.  As given in the index.
	T 2n4 n.C 1
iv)	Payable at :
iii)	Issued from :
ii)	Date of Issue :
i)	I. P. O. No. :
11.	Particulars of the I.P.O.
	This application is filed through Advocates.
10.	
	of his juniors as prayed for.
	retrospectively with effect from the date of promotion

### **VERIFICATION**

I, Shri Narendra Kr. Singh, Son of late B.K.Singh, aged about 50 years, working as Senior Technician, All India radio, Passighat, District, East Siang, Arunachal Pradesh, applicant, do hereby verify that the statements made in Paragraph 1 to 4 and 6 to 12 are true to my knowledge and those made in Paragraph 5 are true to my legal advice and I have not suppressed any material fact.

And I sign this verification on this the  $/D/\overline{L}$  day of O

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Zone as on 31.3.94 has been prepared and is enclosed herewith.

Zone as on 31.3.94 has been prepared and is enclosed herewith.

All concerned officials at your office/station and their dated his concerned officials at your office/station and their dated his interesting seen the seniority list. Prors/omissions/discrepancies, if any, noticed in the seniority list by the station/office and also those pointed out by the concerned officials may please be brought to the notice of this office hot later than 31.1.95. Otherwise it will be presumed that the seniority as per attached list is correct.

Receipt of this memorandum may please be acknowledged.

PRICTY DIRECTOR ENGINEERING FOR CHIEF ENGINEERING (MAST ZONE)

All Heads bristation, A. i.n. /HPTV/DDK/DDNG/LITV.

2:66 Bmt. Anindita Basu, CG-1, Administration Section, 10/0 the CE(EZ), AIR & TV, Calcutta.

Cony also to:
The Director General, All lucia Padio, S-IV Section,

Let Takeshvani Bhavan, Yew Delhi - 110001.

The Director General, Doordarshan, S-II Section, Mandi Mouse, Coperatous Marc, New Delhi - 110001

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- 3. Altho Pronteent, Annochotton of hadlo Totavinton Ishing Post Port Office, Post Post Port Port Ville, Per Post Post Port Post Post No. 1422, Post Delhi.
- H. The Vice-President, Association of modio & Televicion of Middle &
  - The General Secretary, All India Radio & Doordarshan, Technical Imployees Association, Post Pox No. 736, 1997 Delhi 110001.
  - 6. The Zonal Secretary, All India Radio & Doordarshan Technical Imployees Association, Doordarshan Bhavan, Golf Green, Calcutta = 700045.

FOR G. HIEF ENGINEER (MAST ZOLE)

Marianan (17)

# SEMIORITY LIST OF SEMIOR TECHNICIANS IN THE EASTERN REGION AS ON 31.3.94.

Sl.	Name and Qualification.	Date of birth		in the property	Whether permanent or Temporary. If pmt. the details thereof.	S/C or .	Whether posted as on 1.10.93.	Remarks.
	2.	3.	4.	5.	6.	~ ~ ~ ~ _		
:	S/Shri Pradip Roy Chowdhury S.F./Machanic(Ref.& Airconditioning Trade).	3.1.49	726.4.73	EA-	Pmt.as Tech.w.e.f. 20.10.76 against Patna Station		DDK Calcutta	
۷.				Tech-30.9.81(AP) Sr.Tech.22.7.85 E4-18.3.92	Pmt. as Tech. w.e.f. 1.10.83	s/c	DDK Silchar	
3.	Ramayar Singh Matric/Electrical Pitter	28.1.46	31.7.81	Tech. 31.7.81 Sr. Tech. 9.11.85	Temporary	<b>-</b> 4.7	DDK Patna	f
1+.	Arun Kumar Paul SF/Wireman from Mational Counci <del>l</del>	26.1.55	18.12.75	Tech.18.12.75 Sr.Tech.3.9.86 EA-	Pmt.as Tech.w.e.f. 13.11.81 against AIR, Imphal.	Tangara.	DDK Calcutta	
5.	inhir Kr. Mukherjee S.S./Elect.Trade	12.3.56	19.7.77	Sr.Tech.26.9.86	Temporary	<u>.</u>	DDK Calcutta	4.
6.	Sankar Kr. Senapati H.S./Electrician Trade	5.7.55	22.3.78	EA- Tech.22.3.78 Sr.Tech.26.9.86	Temporary		DDK Calcutta	•
<b>7</b> •	Gopal Prasad Sah I.A./Wireman Trade	1.1.57		TOND - 11 10 00	Temporary	- 11 (1.1.) - 11 (1.1.)	LPTV	
		rogiei .	\$2.81\$-33°	Sr.Tech.30.4.87 EA-	zi . m li		Godda	• • • •
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8.	Amiya Kr. Mondal Upto Class-XII/ Electrician Trade.	17.3.55 4.5.76	Helper-4.5.76 Tech.31.3.83 Sr.Tech.18.7.87	drig Temporary	S/C PPC Aizawl
9.1	S.K. Kumar- S.F./ITI	29.3.45 10.5.83		Temporary	LFTV Eardhaman
	iani Kr. Thakuri S.F./Electrician		Sr.Tech.31.3.87	Confirmed as Sr.Tech. w.e.f. 30.3.89	- LPTV Darjeeling
11.	Lalpianthanga HSLC/Passed the prescribed trade test in the trade of Electrici		Tech.14.9.83 Sr.Tech.9.6.87 EA-16.1.93	Temporary	ST AIR Aizawl
12.	6.K. Chowdhury Matric/ITI(Wireman)	5.2.60 25.11.8	3 - Tech-25.11.83 Sr.Tech-30.10.87	Temporary	- AIR Dibrugarh
13.	H.S.C./ITI	21.10.53 7.9.76		Pmt. as Helper w.e.f. 1.9.81	HPTV Bhawani patna
	Shyam Nandan Prasad Sinha Matric/ITI	Medicar in Figure	Sr.Tech-12.7.88	Permanent	AIR Ranchi
15.	Rameswar Mondal Matric/ITI in the Trade of Electrician.	16.1.62 21.2.8	Ji (1982) Spa Tech-21.2.84 Sr.Tech-1.8.88	Temporary	- AIR Tezu

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1.	2.		4.	5	6	7.	8. 9.
72.	Tarun Kumar Das Nadnyarik/Passed Electricia Trade from ITI/NCTVT	7.5.61 n	30.10.85	Tech.30.10.85 Sr.Tech.12.9.89	Permanent		CE(EZ)- Calcutta
. 73•	Seo Sankar Ram Natriculate/ITI in Electric	nian. 🗸 🗀	7 may 2 may	Sr.Tech.O.Y.Oyan	Temporary		LPTV Chaidasa
74.	Basanta Kr. Kakati HSLC/Trade of Electrician	1.7.04 <sub>25</sub> .	28.11.85° (AL)	Tech.28.11.85 Sr.Tech.5.1.90	Temporary		DDK Guvahati
75•	B.K. Neog:  ESLC/Flectrician.	11.10.51.	19.8.74-	Helper-19.8.74 Tech.30.12.85 Sr.Tech.28.4.89	Temporary ( Tempor		LPTV Jornat
76.	Mobinuddin Matric/Inter/ITI(Refrigerat & Airconditioning)	4.10.60	4.1.86	Tech.4.1.86 Sr.Tech.31.8.89	Temporary		DDK Ranchi
77•	Hamid Akhtar Matric/ISC, ITI Machanic (Electrician/Gen.Electronic	3.12.64	6.1.86	Tech.6.1.86 Sr.Tech.11.2.90	Temporary		DDK Muzaffarpur
78.	Magangkham Rajeswar Singh - HSLC/Electrician.		18.1.86	Tech.18.1.86 Sr.Tech.28.8.89	Pmt. as Tech. w.e.f. 10.1.88	s/T	LPTV Tezu
79	Sunil Kumar Matriculate/ITI in Electri		14.1.86	Tech.14.1.86 Sr.Tech.1.9.89	Temporary	<del></del>	DDK lauzaffarpur
80.	N.K. Sahoo ESC/Wirman from ITI	19.4.62	23.4.83	Helper-23.4.83 Tech.24.1.86 Sr.Tech.21.12.89	Temporary		LPTV Dhenkanal
81.	Asbok Tamang Madhyamik/Electrician	14.2.61	15.4.86	Tech.15.1.86 Sr.Tech.30.9.89	Temporary		EPTV Kurseong
82.	Nirmalendu Deb HSLC/Passed Madhyawik ITI Electrician Trafia	9.1.62 in	24.1.85	Tech.24.1.86 Sr.Tech.1.11.89	Temporary	: _	AIR Kailasahar Conti 10/-
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83.	K. Salu Soloman HSLC/Electrician, ITI	22.6.61 25.1.86	The mark on to go	Pmt. as Tech. w.e.f. 1.4.88	S/T PPC,DDK Imphal
8 <u>1</u> +• .	Surya Nath Pandey Matric/ITI(Electrician)	13.12.61 11.2.86		Temporary	LPTV Deoghar
85.	F.K. Samal HSC/Wireman Trade from ITI	21.9.56 27.4.83	Tech.24.2.86	Temporary	- LPTV Bhanjnagar
86.	Nokhlal Prasad Matric/ITI in Electrician	9.2.40 25.2.81	+ Tech.25.2.84 Sr.Tech.17.11.89	Pmt as Tech.	- AIR Patna
87.	Md. Ali Imman Matric/ITI(Electrician)	29.2.60 6.8.84	Helper-6.8.84 Tech.1.3.86 Sr.Tech.30.5.90	Temporary	- CE(EZ) Calcutta
88.	Rajkumar Thakur Passed Secondary/ITI	3.6.60 25.3.86	Tech.25.3.86(AN) Sr.Tech.10.4.90	Temporary	LPTV Sitamari
89.	Aswini Sharma ESLC	14.3.55 - 1.4.86	Tech.1.4.86 Sr.Tech.17.5.90	Temporary	- LPTV Dhubri
90.	Secondary Education/	7.8.59	Sr. Tech. 21.4.90	Pmt. as Tech. w.e.f. 1.4.88	-Dhanbad
91.	Varingam Vashurtwo ESLC/Flectrician Trade	M seT (	Tech. 5.4.86	·Temporary -	I S/T - PPC Imphal
92.	S. Ganguly Fatric/Plumbing Trade Cour	10-10-40 10-4-86		Permanent	CE(EZ) Calcutta
93.	Gulzari Chowdhury Matric, Inter, B.A. ITI (Machanic General Electroni		Tech.29.4.86 Sr.Tech.5.7.90	Fmt. as Tech. w.e.f. 28.4.88	S/C DDK Patna
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95 ALSEL	Abdul Kayam Laskar PU(Arts)/ITI	20.12.65	1.7.86	Tech.1.7.86 Sr.Tech.19.3	•90	Temporary	•		AIR Silchar	
	Binod Kumar Singh Matric/Radio & TV Machanic Trained from ITI.		5.7.86 <sub>05</sub> T 75.80sT.16	Tech.5.7.86 Sr.Tech.31.7	90	Temporary	oden odi Losport		CBS,AIR Fatna	•
97•	Rajib Das HSLC/Passed 2 years Radio Servicing & TV Maintenance (Electronics) Course (Recog by Govt. of Tamilnadu).	1	15.7.85	Tech.15.7.86 Sr.Tech.7.5.	90	Temporary:			DDK Guwahat:	i
98.	Ram Prasad Sarki HS/Electrician from ITI	5-5-63	23.7.86 (Ei)	Tech.23.7.86 Sr.Tech.28.3	( <b>E</b> N) •90	Permanent		s/.c	AIR Kurseon	g
99•	Dabanand Barman HSLC/Passed trade test in the trade of Electricia		1.8.86	Tech.1.8.86 Sr.Tech.31.8		Permanent		S/T	PPC Silchar	
100.	Fazlul Haque Madhyamik/ITI	19.1.62	13.8.86	Tech.13.8.86 Sr.Tech.2.4.		Temporary	•	Si	LPTV nantinike:	tan
1 01.	Dinesh Prasad HSLC/ITI(Electrician)	14.4.61	29.8.86	Tech.29.8.86 Sr.Tech.27.3		Temporary :		මැදි කොල 137 වේන : වේ පෙරා	LPTV Ghatsila	a
102.	Pallab Sarkar Madnyamik/ITI Trade certif	18.4.63 icate.	16.9.86	Tech.16.9.86 Sr.Tech.8.5.		Permanent	ne d		AIR Siligur	i
103.	Pradip Kumar Mishra ES/Trade of Electrician	1.2.59	1.4.85 5:35.66eT.11	Tech.1.4.85 Sr. Tech. 30.6	.90	Temporary		mer (1) S <del>a</del> rin (1) Sarin (1)	PPC Guwahat	i
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	Debasis Sinha B.Sc. ITI, Electn &	AL Trade Test		Tech. 12.4.85 Sr. Tech. 31.5.90			DDK
105.	Sankar Prasad Dalai HSLC/Electrician fro	2.2.58 TII	1.7.85	Tech.1.7.85	•	s/c	Calcutta HPTV Cuttack
•	Monoj Kr. Chakrabort HSLC/ITI(Wireman)	1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1		Tech.11.4.85 Sr.Tech.27.8.90 EA:	Permanent		DDK Silchar
107.	Amarendra Raj Kumar H.S.L.C.	· · · · · · · · · · · · · · · · · · ·	22.9.86	Tech.22.9.86 Sr.Tech.1.6.90	Pmt. as Tech. w.e.f. 22.9.88		AIR Konima
108.	Bimal Chandra Mallic! HS/ITI Trade Certific	cate	(All) ~_	Tech.29.9.86(AN) Sr.Tech.6.7.90	-	s/c	HPT,AIR Chinsurah
	Gopinath Majumdar Madhyamik/ITI Trade (			Tech.29.9.86 Sr.Tech.6.7.90	Temporary	1 44 1 4 1 4 1 4 1 4 1 4 1 4 1 4 1 4 1	HPT, AIR Chinsuran
110.	Debasis Das B.Sc/ITI in the trade Electrician/ECTVT/AI	0.7	4.9.85	Tech. 4.9.85 Sr. Tech. 31.10.90	Pmt. as Tech.		AIR Calcutta
تُعيد الأربية		ಮಾರಥಪ:22.9.62 ರ ಅನ್ನ		Tech.24.2.86 Sr. Tech.24.10.90			CE(EZ) Calcutta
		इंडरवात.9.62 हे उर्हे	2	Tech. 9.4.85 Sr. Tech. 31.10.90	Permanent	- 1542.513	
113.	The second of the contract of	28.12.61		Tech-6:10.86 Sr.Tech.11.3.91	Temporary		CE(EZ) Calcutta
114.	Abani Kr. Gani SF/ITI(Elect).	T& COTT 21,12.59		Tech.7.10.86 Sr.Tech.27.2.91	Temporary		HPT, AIR Chinsurah
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21-2.	Gopal Chandre Das Ladbyamic/ITI.	15.4.67	1.9.88	Tech-1.9.88 Sr.Tech-31.8.92	Temporary		AIR	· - · -
2 <sup>1</sup> / <sub>2</sub> 3.	Riran Des Chettri SI/electrician Fitter Signal Class II from In	15.7.45	31.7.87	Tech-31.7.87 Sr.Tech-23.5.92	rermanent		Siligúri AIR Aurseong	• • •
244.	Sripati Roychowdhury addy amik/ITI(Radio I	6.5.6L V Trade)	26,5.87	Tech-26.5.87 Sr.Tech-21.5.92	Ţemporery		EFTV Agertela	
246. '	Aloke Lashar Radbyanik/ITI in Radio	20.8.64 TV	14.10.86	Tech-14.10.86 Sr.Tech-31.10.92	Temporary	S/T	EPTV	
21-7.	Smt. Relpana Febera MSC/ITI(Radio TV Feeb	16.9.62 .)	22.1.87	Tech-22.1.87 Sr.Tech-20.7.92	Temporary		DDN Cuttack	
<b>√</b> 2≒3.	Rarendra Lr. Singh Patric/ITI Electrician	6.9.63 Trade.	12.5.86	Tcch-12.5.86 Br.Tech-30.5.93	Temporary		AIR	
249.	MG. Zazil Akhtar Notrie	1.10.66	7.10.88	Tech-7.10.88 Sr. Yech-30.11.93	Temporary	-	lesignet LPTV	
250.	S.T. Decri MSLC, Electricism trade ETI/LIP.in mechanish ()	1.11.63 form	27.10,88	Fech-27.10.86 2r. Fech-27.4.93	Temporary	S/T	Ezzaribagh AIR Pasighat	
251.	Sabu Varghase Fre-degree/Elect. Engg. N	21년 등 41년	31.10.88	Tech-31.10.88 Sr.Tech-14.5.93	Temporary	-	AIR Jeypore	
252.	kalidash Mondal Madhyamik/ITI	22.2.63	16.11.63	Tech-16.11.88	; - Temporary	s/c		
253.	Frosenjit Cha <u>ti</u> Ladhyamik/ITI	18.4.67	16.11.88	Tech-15.11.88;	Temporary		AIR Shawanipatn	
245.	S. Sarkar, Pachyonik/ Passed Moctrician Trace	15.1.61 from ITI	20.5,67	Tech-26.5.37.72 Sr.Tech-21.5.92	Confirmed as Tech. w.e.f. 2825.89		LPTV, agartal	
		·				Contd	26/-	<b>2</b>

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1.					·	. <b>/</b> •	
254.	B.K.P. Sinha Thatric/Provisional trade certificate from ITI	9.10.53	7-9.74	Helper-7.9.74 Tech-22.11.88 Sr.Tech-31.3.93	Pmt. as Technician		LPTV Furulia
255.	G.C. Dey B.COm/ITI.	2.1.63	6.12.88	Tech-6.12.88 Sr.Tech-	Temporary	· <u>-</u>	CE(EZ) Calcutta
256.	Z.A. Gazi Madhyamik/ITI.	9.8.64	6.12.88	Tech-6.12.88 Sr.Tech-30.6.93	Temporary		HPT, AIR Chinsurat
257•	R.S. Singh Matriculate/ITI in Electri	12.2.67 Lian.	7.12.88	Tech-7.12.88 Sr.Tech-23.9.93	Temporary	-	DDK Tura
256.	S.C. jehosh Madhyamik/ITI	23.1.64	13.12.48	Tech-13.12.6d Sr.Tech-	Temporary	-	LPTV Ranagnat
259.	J.C. Maskar Nadhyamik/ITI.	TC.1.62		Tech-1+.12.83 -Sr.Tech-	Temporary	s/c	CE(RZ) Caloutto
260.	A.S. Maskar • • • • • • • • • • • • • • • • • • •	6.12.63	14.12.88	Tech-14.12.88 Sr.Tech-	Temporary	s/C	- CE(正Z) Calcutta
261 <b>.</b>	Basudev Furakait	20.6.63	15.12.88	*Tzch-15.12,88 Sr.Tech-	Temporary-	s/c	AIR ! Bhawanipatha
262.	Arup-Ch. Sinha Madhyamik/ITI	7.64:	19/12:88 ±	Tech-19.12.88	Temporary		LPTV Dumka
263.	C.B. Tamang HS/ITI(Electrician)	8.11.64	21.12.88 ***********************************	Tech-21.12.88 Sr.Tech-28.2.94	Temporary		LPTV Gangtok
254.	S.K. Canguli - Hadhyamic/ITI	8.7.661	-29.12.88 	Tech-29.12.88 Sr.Tech-	Temporary	<u> </u>	AIR Guwanati
255. T	HEGGARDIN/ILL	315.1.67	29.12.88	Tech-29.12_88 Sr.Tech-	Temporary	· . <del>-</del> . · · ·	LPT7 Jhargram
•••	3gatre;		, .			Contd.	27/

From

N.K. Singh, Senior Technician, All India Radio, Pasighat - 791 102.

To

The Chief Engineer(EZ), and bord All India Radio & Television, 1 Eden Gardens, Calcutta - 700 001.

( Through proper channel ) Judys

Sub:- Discrepency in the Seniority, List, - representation, req.

Refi-

1. Your Memorandum No.1(27)/94-5 dtd.12.1.95. 2. Your Order No.1(21)/90-5 dtd. 5.3.90.

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my MAY!

- 3. Order Revoking suspension No.BGP-15(1)/
- 89-90 dtd. 24.6.92. 4. CE, AIR & TV, Calcutta Order No.1(21)/92-S dtd. 29.1.93.
- 5. SE, AIR Bhagalpur Order No.BGP-SD/AIR/95/411 dtd. 5.1.95.

Sir,

I may kindly be permitted to submit the following for your kind consideration and favourable disposal.

I was working as a Technician in All India Radio, Bhagalpur since 12.5.86. I was promoted to the post of Senior Technician and posted at LPTV Jamui vide your Order No.1(21)/90-S dtd. 5.3.90, the reference of which is cited at (2) above. Meanwhile I was suspended with. effect from 25.12.1989 following detention in police custody for more than 48 hours. The suspension was later revoked vide SD, AIR, Bhagalpur Order No.BGP-15 (1)/89-90 dtd. 24.6.92, the reference of which is cited at (3) above. In accordance with the order of Additional Sessions Judge, Bhagalpur I was absolved of all charges and was acquitted. Later in allowing an application by me, CAT, Patna Bench has ordered that the entire period of my suspension should be treated as on duty and pay and allowances be paid in full for the entire period. This was subsequently paid by SE, AIR, Bhagalpur vide his Order No.BGP-SD/AIR/95/411 dtd. 5.1.95, the reference of which is cited at (5) above.

As I was under suspension during the issue of your promotion Order No.1(21)/90-S dtd. 5.3.90, I could not join duty in the promoted post. I have rejoined duty as Technician at AIR, Bhagalpur on 25.6.1992 and was promoted as Senior Technician vide your Order No.1(21)/92-S dtd. 29.1.93. I joined All India Radio, Pasighat as Senior Technician on 30.5.93.

As my suspension was later revoked and the entire period of suspension was treated as on duty

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(Contd....2)

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1732 PSG - 1/4/94-5 Cal-1

and full pay and allowances was paid to me for the entire period of suspension, it is my prayer that the seniority which I lost during the period of suspension may also kindly be restored back to me. Had I not been placed under suspention, I would have joined as Senior Technician honouring your kind order in 1990 itself and my seniority in the grade of Senior Technician would have been protected. Now that the CAT, Patna has also ordered vide its judgement (the copy of which is enclosed) that all benefits had to be restored back to me, I believe that the seniority in the grade of Senior Technician is also to be restored to its original position as a matter of routine.

In the seniority list of Technician and also in the promotion list vide your Order No.1(21)/90-S dtd. 5.3.90 (copy enclosed for ready reference), I was ranked just above Sri Ram Naresh Singh, Sr. Technician, LPTV Gopalganj. In the seniority list of Senior Technician released recently vide CE, AIR & TV, Calcutta Memorandum No.1(27)/94-S dtd. 12.1.95, the seniority number of Sri Ram Naresh Singh is 94 whereas my number is shown as 248.

As I was in no way responsible for the circumstances which led to my suspension and as the same was later revoked with full benefits treating the period of suspension as duty, it is requested that my original seniority may also kindly be restored and I may kindly be placed just above Sri Ram Naresh Singh, Senior Technician, LPTV Gopalganj.

Thanking you.

Enclo: As stated above

Yours faithfully.

(N.K. SINGH)

Pasighat, 24-02-1995.

Copy to:(1) Vice President, ARTEE

AIR Calcutta

## GOVERNMENT OF INDIA OFFICE OF THE CHIEF ENGINEER (EAST ZONE) ALL IFDIA RADIO & TELEVISION CALCUTTA

N.S.

No. 1(23)/95-8

(1) (93. S

Akashvani Bhavan, 4th floor, Calcutta - 700001, Dated: 23.6.95

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(134) A.

Subject :

Preparation of panel of Senior Technicians Grade-II for promotion to the post of Senior Technician Grade-I in the Eastern Region:

A Departmental Promotion Committee will be convended shortly for drawing up of a panel of Senior Technicians Grade-II for promotion to the post of Senior Technician Grade-I in the Eastern Region.

It is, therefore, requested that particulars of the Senior Technicians Grade-II shown in the enclosed list may kindly be checked up carefully with reference to relevant records by the concerned stations and following two certificates furnished telegraphically supported by post copy or by speed post/Telex/Fax Fo. 248-6524/248-2710 so as to reach this office on or before 12,7.95 at the latest:

Whether any disciplinary proceedings are either pending or contemplated against any of the Senior Technicians Grade-II shown in the list enclosed.

Whether their particulars shown in the enclosed list are correct.

The CRs for the period from 1.4.94 to 31.3.95 of the Senior Technicians Grade-II mentioned in the enclosed list may please be forwarded to this office in the revised form to reach this office latest by 12.7.95 if not sent already to this office.

Further, if the name(s) of any Senior Technician Grade-II, joined on or before 2.10.93, in any station/office, is found left out in the annexed list, the name(s) and Particulars (viz., date of birth, qualification, date of joining as Technician and Senior Technician Grade-II, whether SC or ST etc.) of those Senior Technicians Grade-II may be forwarded to this office in the aforesaid manner along with the two certificates asked for (Sl. Nos. i & ii) so as to reach this office latest by 12.7.95.

. The target date may be strictly adhered to.

Enclo : As above.

11 Pages)

( S. C. RUDRA )
DEPUTY DIRECTOR ENGINEERING
FOR CHIEF ENGINEER (EAST ZONE)

Copy to:-

- 1. The Engineering Heads of all All India Radio/Doordarshan Randra/FFC; TV/DDHV Station(s)/Office(s) in the Eastern Region for strict compliance and very urgent necessary action.
- 2. Cath Animalia Basu, CG.I., Admn. Section, O/O the CE(EZ), AIR & TV, Calcutta for information and urgent necessary action.
- 3. Shri S.K. Das, CG-I, Confidential Cell, 0/0 the CE(EZ), AIR & TV, Colcutta with the request to keep all CR Dossiers containing CRs upto 31.3.95 of the Senior Technicians Grade-II mentioned in the enclosed list in readiness for putting up to the DPC to be held shortly.
- Or Q the CE(MZ), ALR & TV, Calcutta.

FOR CHIEF ENGINE R (FAST HOUR)

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3.	Mihir Kr. Hukherjee	5	12.3.56	-	Tech. 19.7.77	DDK	
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	Sankar Kr. Senapati	i. 6	5.7.55	<del></del>	Tech.22.3.78	DDK	
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36.	Monoranjan Das	90 7.8.59 S/C	Sr.Tech-17.5.90 Tech-3.4.86	LPTV, Dhanbad
37•	Vareingam Vashumwo	91 10.3.63 S/T	Sr.Tech-21.4.90 Tech-5.4.86	PPC, Imphal
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39•	Gulzari Chowdhury	93 25.8.62 s/c	Sr.Tech-24.4.90 Tech-29.4.86	CE(EZ), Calcutta
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42.	Abdul Kayam Laskar		Tech-16.5.86 Sr. Tech-1.5.90	LPTV, Gopalganj
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NNEXUPE-IV

PRASAR BHARATI ( BROADCASTING CORPORATION OF INDIA ) OFFICE OF THE CHIEF ENGINEER (EAST ZONE) .... ALL INDIA RADIO & TELEVISION

No. 1(27)/99-s.

10.

Akashvani Bhavan, 4th floor, Calcutta-700001, Dated: 11.11.99. Gentlon,

#### MEMORANDUM

Subject: Eligibility list of Senior Technician for promotion to the Grade of Engineering Assistant - calling certificates thereof.

The Deptt. Promotion Committee will be convened shortly to draw up a panel for promotion of Senior Technicians to the post of Engineering Assistants against 10% quota and accordingly a list of Senior Technician whose cases are likely to be considered by the DFC 3. is enclosed.

It is requested that the relevant records in respect of Senior Technician concerned in the enclosed list may kindly be verified caresully and the following certificates may be furnished to this office latest by 10.12.99 by SPEED POST/TELEX/FAX.

- There is no vigilance case pending or contemplated against any of the Senior Technicians mentioned in the list enclosed.
  - The Particulars as shown in the list have been checked and found to be in order. (ii)
  - (iii) The probationary period in respect of Senior Technicians mentioned in the list enclosed have been terminated.

Further those Senior Technicians who have been allotted on promotion as EA by this office, the intimation of their joining, relieving dates have not been received so far which may kindly be forwarded to this office immediately. Horeover the incumbents who have not joined so far, a refusal, in writing may be obtained immediately from the concerned incumbents and forwarded to this office for further need ssary action.

> The Station/Office should also submit a certificate to the effect that those Senior Technicians who have completed or will complete 5 years approved service as on 01.10.99 have not been left out from the enclosed list.

This may kindly be treated as Most Immediate.

( s.k. ARORA )
DY. DIRECTOR ENGINEERING

FOR CHIEF ENGINEER (E.Z.).

(P.T.O.)

ELIGIBILITY LIST OF SR. TECH. FOR FROMOTION TO THE GRADE OF ENGINEERING ASSISTANT IN THE EAST ZONE ON THE BASIS OF SENIORITY-CUM-FITNESS IN 10% QUOTA.

No. Senior Technician	Rank No. in seni- ority List	gory	Date of Appoint- ment as Senior Techni- cian	·Posting
(1) (2) (3)	(4)	(5)	/ (6) n	(7)
1. as Shri Surya Nath Pandey Matric	, 3 <sup>,</sup>	UR c	16.02.90	LPT, Deoghar
2. Santor N.K. Samal HSC ITIWM	4	UR	03.10.89	DDK, Bhupaneswar
3. Md. Ali Imman Matric ITIET	5	UR -	30.05.90	AIR, Darbhanga
4. Shri Rajkumar Thakur SF ITI	6	UR	10.04.90	LPT. Sitamari
5. " Aswini Sharma HSLC	7		17.05,90	Dhuhmi
6. " Monoranjan Das SF ITI ELEC	8		21.04.90	LFT, Dhanbad
7. " Vareingam Vashumwo HSIC ET	9	ST	11.07.90	
8 S. Ganguly Matric PLUMB. Th		••	•	DDK, Fatna
9. " Gulzari Chowdhury B.A. ITI	11	. SC	.05.07.90	
10. " Narendra Kr. Singh Matric ITIET	12	- UR	30.05.93	Jamshedpur
11. Bam Naresh Singh Matric ITIE	r 13	UR	01.05.90	Muzaffarpur
12. " Abdul Kayam Laskar PU(ARTS)	14			Gractian
13. " Binod Kumar Singh Matric ITI	15	UR	31.07.90	Patna
14. " 'Rajib Das HSIC R&T MAIN	16	UR		
15. " Ram Prasad Sarki HS ITIET	17	SC	28.03.90	,
16. " Dabanand Barman HSLC ET	18	ST	31.08.90	
17. " Fazlul Haque MP ITI	19	UR	02.04.90	LPT, Shantineketan
TIME TO THE TIME	20	UR	27.03.90	
18. " Dinesh Prasad . HSLC ITTET	. 21	UR		· ·
19. " Pallab Sarkar MP ITI				
20. " Debasis Sinha BSC ITIET	22	_		
21. " Amarendra Raj Kumar HSLC	23 1 24			
22. " Bimal Chandra Mallick HS II	:1 24 25			
23. " Gopinath Majumdar SF ITI	•		31.10.90	r x (12 ).
24. " Debasis Das' BSC ITINCTVTD 25. Smt. Ila Bardhan HS LEE	88. 20 27		24.10.9	

Annexine - V

# PRASAR BHARATI (BROADCASTING TORPORATION OF INDIA) OFFICE OF THE CHIEF ENGINEER(EAST ZONE) ALL INDIA RADIO & DOORDARSHAN CALCUTTA

Akashvani Blavan, Calcutta-700 001 Date:18-04-2000

No.1(27)/99-S

#### ORDER

Subject: Promotion of Sr. Technician as Engineering Assistant in the Eastern Zone

On recommendation of D.P.C., the following Sr. Technicians are hereby allotted on promotion as Engineering Assistant at stations/offices shown against their names. The promotion will be effective from the date of their joining at the assigned station:

Sl.No. Name of Sr. Tech.	Present posting Posted on promotion Remarks as Sr. Tech. as EA to		
1. Suryanath Pandcy	LPT Deoghar	LPT Deoghar in DMC Dhanbad.	
2. N.K. Samal	DDK Bliub meswar	DDK Bhubanessvar Post shifted from Shillong.	
3. Ali Impan	AIR Darblinga	LPT Darbhanga vacant	
4. Raj Kumar Thakur	LPT Sitameri	LPT-Bettia -do-	
5. Manoranjan Das	LPT, Dhunlad	DDMC,Hazaribagh -do-	
6. Vareingam Vashumwo	DDK,Imphal	LPT,Ukhrul -do-	
7. S. Ganguly	CE(EZ),Calcutta	CE(EZ),Calcutta	
8. Gulzari Choudhary	DDK ,Patna	DDK,Patna LPT Siwan post	
9. Ram Naresh Singh	DDK Muze Harpur	DDK,Patna Asansol post	
10.Abdul Kayam Laskar 🗼	AIR,Silchar	LPT, Haffong vacant post	
11. Binod Kumar Singh	, AIR,CBS,Futna	LPT Lakhisaral -do-	
12. Ram Prasad Sarki	AIR, Kurscong	AIR,Kurscong -do-	
13. Debahand Barman	DDK Silchur	Kailasahar DD IIdo-	
14. Fazlul Haque	LPT Santir iketan	DDK Santiniketan Baliapal post	
15. Dinesh Prasad	LPT, Ghat Ha	DDK, Patna Darjeeling post	
/ 16. Pallab Sarkar	AIR, Siliguri	AIR, Siliguri	
17. Debasis Sinha	DDK ,Calcutta	LPT,Dimpur vacant post	
7 18. Amrendra Rajkr	AIR, Hamagar	AIR, l'ezpur	
19. Debaşis Das	CE(EZ),Coleutta	CE(EZ),Calcutta	
20. Smt. (la Bardhan	CE(EZ), Cr leutta	DDK Santiniketan Kalimpong	

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- The promotion orders will be handed over to the concerned official after ensuring that no vigilance—case is either pending or comtemplated against him/them. Service Book may be sent to the concerned station after ensuring entries of Probation termination, Confirmation etc.
- (iii) The Sr. Technicians promoted as Engineering Assistant should exercise their option in regard to fixation of pay on promotion within one month from the date of promotion as per FR 22(1) (a)(1).
- (iv) It may be pointed out that in the event of the promotion not being accepted by any of the official he/she will be debarred for promotion for one year. If the reasons for declining promotion are not accepted by the competent authority, promotion may be enforced. If promotion is still declined action may be taken for refusal to obey the order.
- (v) The Confidential Reports of the officials concerned should be sent to this office immediately till the date of relief.

(N.SRINIVASAN) DIRECTOR(ENGINEERING) FOR CHIEF ENGINEER(E.Z.)

Copy to:

Superintending Engineer/Station Engineer, All India Radio, Darbhanga, Silchar, Patna, Kurseong, Siliguri, Itanagar, Tezpur.

Superintending Engineer/Station Engineer, Doordarshan Kendra, Bhubaneswar, Calcutta, Imphal, Patna, Muzaffarpur, Silchar, Santiniketan.

Station Engineer, DDMC, Dhanbad, Motibari, Bardhaman, Jamshedpur, Purnea, Hazaribagh, Imphal, Silchar, Bhagalpur, Baleswar, Gaya.

- 1. The Director General, All India Itadio, SIV(A) Section, Akashvini Bhavan, Parllament Street, New Delhi-110 001.
- 2. The Director General, All India Radio, M&C Section, Akashvani Bhavan, Parliament Street, New Delhi-110 001.
- 3. The Director General, Doordarshan, SIV Section, Mandi House, Copernicus Marg, New Delhi-110 001.
- President, ARTEE, Post Box No.422, New Delhi-110 001.
- Vice President, ARTEE, Akashvani Bhavan, Calcutta-700 001.
- 6. General Secretary, AIR & DD TEA, Post Box No.736, New Delhi-110 001.
- Zonal Secretary, AIR&DD TEA, Akashvani Bhavan, Calcutta-700 001.
- 8. CE(P)/CE(M)/CE(TV)/DE(P)/DE(TVM)/DDA/HC(Dey)/HC(Das),O/O CE(EZ), AIR&TV, Calcutta.
- 9. The Confidential Cell (S/shri J. Chakraborty, UDC & K. N. Ghosh, UDC), O/O CE(EZ), AIR&TV, Calcutta.
- 10. P.A.O., Doordarshan Kendra, Calcutta. The redeployment of posts is as per authorisation of DG:Doordarshan vide their letter No.11/2/2000-SIV dt. 22.3.2000.

FOR CHIEF ENGINEER(E.Z.

Annesme - VI

The Chief Engineer (East Zone), All India Radio & Doordarshan, Akashvani Bhawan, Eden Garden, Calcutta - 700001.

(Through Proper Channel)

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president that

Sir.

Hor me

SUB: PROMOTION OF SENIOR TECHNICIANS
ON 10% SENIORITY - CUM - FITNESS
QUOTA TO ENGINEERING ASSISTANT.

With the expectation of proper justice from the High Office of the Chief Engineer (East Zone), A.I.R. DD, of the sole Authority of Cadre control of this zone, I, Narendra Kumar Singh, Senior Technician, presently posted at AIR Pasighat, Auranachal Pradesh do herebyginform you that in the recently published promotional order Vide No: 1 (27)/99-S dated 18th April, 2000 for the promotion of Senior Technicians to the Cadre of Engineering Assistants on 10% Seniority-Cum-Fitness quota, my name is not included by your office without assigning any cause.

For your ready reference, I am furnishing below few details of my service carrier :-

(i) Seniority position in the Elegibility List Vide communication No : 1 (27)/99-S dated 11.11.99-SL.No-10, Rank-12. TR. As Sr. Tech. 30.05.93, Quali: Matric/ITIM

- (11) Date of joining as Technician: 12/05/1986 at AIR-Bhagalpur.
- (111) Date of Joining as Sr. Tech. 30/05/1993 at AIR-Pasighat, Auranachal Pradesh

It is observed in the promotional list, vide order dated 18/04/2000 under reference that next to my junior

Ar Viso

AND others are promoted as EA whereas my name is missing.

Infact, if I am promoted, I could have occured the 9th position of the list. However, the cause is known to me why my name is omitted, because, since my service carrier I am performing duties, which ever may be the nature, with utmost sincerity and never been served with any type of memo/s by my controlling authorities at any one of the served stations.

I shall feel obliged, if you kindly personally look into the matter and promote me as EA with corresponding seniority at the earliest so as to get relief from mental agoney which I am presently bearing I look forward to the justice and a communication from the High Office of CE (E/Z) at your earliest convenience.

Thanking you,

Date: -08-5-2000

Training and her a

with a mile than the trans

Yours faithfully

( NARENDRA KR. SINGH )
SENIOR TECHNICIAN
AIR, Pasighat,
Arunachal Pradesh,

Copy to :-

- 1) The Vice President,
  ARTEE, Akashvani Bhavan,
  Calcutta 700 001.
- 2) Unit Secretary, AIR, Pasighat.

Annexure-VII

To

The Chief Engineer (East Zone) All India Radio & Doordarshan, Akashvani Bhavan, Eden Garden Calcutta-700001

kanta ji gataran silis argis

(Through Proper Channel)

Sir,

Sub : PROMOTION OF SENIOR TECHNICIANS OF 10% SENIORITY-CUM-FITNESS QUOTA TO ENGINEERING ASSISTANT.

With the expectation of proper justice from the High Office of the Chief Engineer (East Zone), AIR & DD, of the sole Authority of Cadre Control of this zone, I, Narendra Kumar Singh, Senior Technician, presently posted at AIR, Pasigaht, Arunachal Pradesh do hereby inform you that in the recently published promotional order vide No. 1(27)/99-S dated 18th April, 2000 for the promotion of Senior Technicians to the Cadre of Engineering Assistants on 10 Seniority - cum-fitness quota, my name is not included by your office without assigning any cause.

For your ready reference, I am furnishing below few details of my service career :-

- i. Seniority position in the eligibility list vide communication no. : 1 (27)/99-S dated 11.11.99-SL. No. 10, Rank 12, R As Sr. Tech. 30.05.93, Quali : Matric/ ITIET.
- ii. Date of joining as Sr. Tech. 30.05.1993 at AIR, Pasighat, Arunachal Pradesh.
- iii. Date of joining as Technician : 30.05.1993 at AIR, Pasighat, Arunahal Pradesh.

of sold was a



It is observed in the promotional list, vide order dated 18.04.2000 under reference that next to my junior and others are promoted as EA whereas my name is missing. In fact, if I am promoted, I could have occurred the 9th position of the list However, the cause is known to me why my name is omitted, because, since my service career I am performing duties, whichever may be the nature, with utmost sincerity and never been served with any type of memo/s by my controlling authorities at any one of the served stations.

I shall feel obliged, if you kindly personally look into the matter and promote me as EA with corresponding seniority at the earliest so as to get relief from mental agony which I am presently bearing I look forward to the justice and a communication from the High office of CE (EZ) at your earliest convenience.

Thanking you,

Date: 23.6.2000

Yours faithfully,

Sd/- 23.6. (NARENDRA KR. SINGH) Senior Technician AIR, Pasighat, Arunahal Pradesh

#### Copy to :

- 1. The Vice President, ARTEE, Akashvani Bhavan, Calcutta-700 001
- Unit Secretary, AIR, Pasighat.

#### Annexure-13 VIII

ASSOCIATION OF RADIO & TELEVISION ENGINEERING EMPLOYERS
(RECISTERED & RECOGNIEED)

Central Office : POST BOX NO. 422 NEW DELHI-110 001 'East Bone Office : POST BOX NO. 2713,GPO, CALCUTTA-1

Fax (033)567-3145

Ref No. ARTEE/VP (E/2)/G-17/2k

ro

The Chief Engineer (M) East Zone, All India Radio & Doordarchan, Akashvani Bhavan, 5th Floor, Calcutte-70001

Bub : To remove the Rypass on promotion from Technician to Gr. Tach. Sr. Tech to EA and EA to BEA on senioritycum-fitness besis.

Bir,

With due respect this is to inform you that on seniority of the last published elicibility list of Promotion of different cadre it has been noted by us that the following persons as given below have been bypassed from promotion to the next higher grade.

	Name of the persons	Designation	Present posting	Seniority, Renk
	Subash I.	Technician	LPTV iBokaro	37
	Rajabidhu Bingh	Technician	HFTV : Imphal	59
	Kolzokhotuch ' Yhere	Technician	DDK & Kohima	103
i	Prabin Kakoti	Technician	PPC : Gunahati	116
	Nirenjen Boro	Technician	LPTV eTerpur	119
	Nokhwal Angami	Technician	AlR : Kohima	125
ı	Shri sharmaewini	Sr.Technician	DDK, Guwahat1	-
<b>-</b>	ori Narendia Kr.	br. Tehnicier	AIR, Peolghat	12
•	Shri B.C.Mallick (SC)	Er. Tech.	HPT, Chinsurah	24
	Shri Gopalnath Majumdar	er. Tech	HPT, Chinsurah	25
	Smt. Manisha Roy	Engg. Asstt.	AIR, Assansol	1065

The reason of the bypass his not been informed to the purary concerned and to us also. But the most unfortunate to inform you that we have got the information from the reliable source that the above persons have been bypassed.

Canta. . .

A Section of the sect

#### Annexure-13 (Contd.)

due to some adverse reporting on their Confidential Report which is highly condensable from the part of our association. As such we have taken information from the person concerned that they were never involved in any kind of activities which goes against the CCS Rules. Further no communication has beenmarked to the individules either to caution or rectify them. Naturally we thin the above kind of reportings a manifestation of the vindictive attitude of the hier officer to hamper the career of a person. Mence I request to your prudent chair to herational enough to intervene on the above matters so that a review be made on their Confidential Reporting necessary steps may be taken to rectify the above reporting to give the parsons a scope to enjoy the benefit of promotionto the

Finally, I will request you again to intervent on the above matter so that the above persons get released from the adverse constraing and get promotion at the earliest end obliged. The follow up actions is kindly awaited please.

Thanking you,

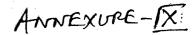
80/-

PROBASH, CHARRABORTY Vice-Freeldent (FZ) ARTHE

#### Copy to

- 1. The Director General (by name Shri R.M.Paul, CE(D), New Delhi.
- 2. The Chief Executive Officer, Broadcasting Corporation of India, New Delhi.
- 3. The General Secretary, ARTEE, New Delhi.
- 4. The Unit Secretary, ARTED, LIR/HPT/LPTV/DDK

### CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH



B

griginal Application No. 15 of 2001.

Date of decision: This the 6th day of August, 2001.

HON'BLE MR. JUSTICE D.N.CHOWDHURY, VICE-CHAIRMAN.

Sri Narendra Kr. Singh Son of Late B.K.Singh Senior Techicians Passighat, All India Radio, District- East Siang Arunachal Pradesh

..Applicant

By Advocate Mr. M.Chanda.

-versus-

- 1. Union of India
  Through the Secretary to the
  Govrnment of India,
  Ministry of Information and
  Broadcasting,
  Mall India Radio and Doordarshan,
  New Delhi.
- 2. The Director General,
  All India Radio,
  New Delhi.
- Doordarshan, Mandi House, New Delhi.
- 4. Chief Engineer (EZ)
  Prasar Bahrati & Television
  Borad Casting Corporation of India,
  Akashvani Bhawan, Eden Garden,
  Calcutta.

Shri Ram Naresh Singh Engineering Assistant, Prasar Bharati & Television Doordarshan Kendra, Patna

- 6. Shri Abdul Kayum Laskar
  Engineering Assistant
  Low Power Television Centre
  Prasar Bharati & Television
  Haflong, Assam.
- 7. Shri Binod Kumar Singh
  Engineering Assistant,
  All India Radio,
  Doordarshan Kendra,
  Low Power Television Centre,
  Laktaisarai, District-Munger,
  Bihar.

...Respondents

By Advocate Mr. A. Deb Roy, Sr. C.G.S.C.

...Contd.

2

This application under section 19 of the Administrative Tribunals Act, 1985 has arisen directed against the order dated 18.4.2000 by which juniors of the applicant have been superseded in the matter of from the post of Senior Technician Engineering Assistant. The applicant at the relevant time was holding the post of Senior Technician to which was promoted on 5.3.1990. The name of the applicant was at serial no. 11 of the promotion order. The eligibility list Technician for promotion to the post Engineering Assistant in the Eastern Zone on the basis of seniority cum fitness on 10% quota was published 11.11,1999. In the said list the name of the applicant was at serial no. 10 and the name of the respondent nos. 5,6, and 7 were at serial nos. 11,12, and 13. Admittedly 10% promotion were made from the Senior Technicians to the grade of Engineering assistant on the basis of seniority cum fitness. As alluded that the respondent nos. 5,6,7 were junior to the applicant superseded him. Hence application assailing the order of supersessession dated 18.4.2000.

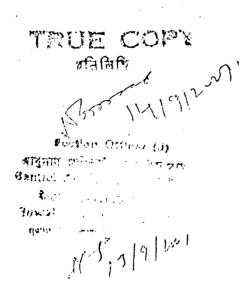
admitted that 10% of promotion are made on the basis of seniority cum fitness in the feeder cadre with five years of regular service. The respondents however stated that the applicant was not promoted since DPC did not recommend his case for promotion to the post of Engineering Assistant. As per the written statement the bench mark for promotion was net good. The case of the applicant was ignored because he was graded average. As per the written statement average performance is not treated as adverse and therefore the same was not communicated to the applicant. The respondents

....Contd.

also stated in the written statement that above average performacne only entitled to an employee to recognition and reward of promotion. Since the said promotion is made on the basis of seniority cum fitness, persons cannot be overlooked from promotion unless he is found unfit. The merit comes into play in the matter of promotion when made on selection. In promotion is the instant case promotion is based on seniority cum fitness. Therefore senior person cannot be superseded, unless he is (out hours. In the instant case persons junior to the applicant have been promoted on the basis of their bench mark as good. The applicant could not have been superseded on the only ground of average grading.

- 3. For the aforementioned reasons the respondents are ordered to reconsider the case of the applicant for promotion to the post of Engineering Assistant against the 10% quota on seniority cum fitness basis.
- 4. In the light of the observations made above the respondents are directed to complete the aformentioned exercise within six weeks on receipt of a certified copy of this order.
- 5. The application is allowed to the extent indicated above. There shall however no order as to costs.

Sd/VICE CHAIRMAN



LLU

ANNEXURE\_XO

53/8 ()1 Soi Al C

PRASAR MARATI

(BROADCASTING CORPORATION OF INDIA)

OFFICE OF THE CHIEF ENGINEER(EAST ZONF)

ALL INDIA RADIO & TELFVISION

<u>KOLKATA</u>

No. Z.CADRE-1(17)/2001-S.

Akashvani Illiavan, Kofforta -- 700001. Dated : 20-08-2001.

#### ORDFR

Subject : Promotion of Senior Technician to the post of Engineering Assistant.

the partial modification of this ornice order of even Ho, durch 29.3.2601, the following Ber Technicians are hereby posted as Engineering Assistant at Stations/Offices mentioned against flielr names:

		,		·
SL.	NAME OF THE E.A.	i Present	TRANSFERRED	Instead of
<u>NO.</u>		POSTING	TO	
l.	Shri Pranjli Padiak	AIR,	AIR, Guwahati	AIR, Kohima
i		l Garyenhati	1	
2.	Shrl B.K. Sahoo 💎 📝	JR,	LITTY,	AIR, Cuttack
K′		Curtuck	Kendrapara	
₩ .J.	Shri Anukui Chanda	DDK	PPC Guwahati	LPT Lamding
		Kolkatu		
4.	Shu Nugendra Kr. Singh		i LPTV, Pasigion	- LPTV, Ballapal
	] ,	Paylghat		<u></u>

Their relieving/journing dutes may be intimated to this office immediately after their fleving/joining at the concerned station/office.

(N. Schlybbin) DIRECTOR ENGINEERING FOR CHIEF ENGINEERGAST ZONE)

To ..

- Frighteering Hend, All India Radio, Guwahati/ Kohima/ Pasighat/ Cuttack.
- 2. Engineering Head, Doordarshan Kendra, Kollanti/PPC Guwahati,
- 3. Engineering (1000, 1300rdarstau Maintenance Centre, Balasore/Itanagae/Dimapur,

Copy 10 :--

- 1. Director General, All India Radio, S 1V(A) Section, New Delbi (1900).
- 2: Director General, Doordarshan, S-IV Section, Mondi House, New Delhi-110001.
- 3. CEPPY CE(AIR-MYCECTY-MY DE(P-AIRY DE(P-TY)/ DE(M-AIR)/ DE(M-TY) of this office.
- 1. Vice President, ARTEF/AIR & DD TFA, Akashyani Bhayan, Calcutta.
- 5. Confidențial Section, (Smt. G.Das, UDC & Shri J. Chakraburty, UDC) of this office .

CJEST 1241

FOR NKSINGH

From : Shri N.K.Singh, Stranger Strange

OT

The Chief Engineer,
(Kind Atten. Shri S. P. Ning.
All India Radio & Television,
Akashvani Bhavan,
Eden Garden. Kolkata-700 0011

— (Through Proper Channel)

Sub : Fixation of Seniority and releasing of payment arrear.

Ref : CAT (Guwahati Bench) decision dated 06.08.2001.

Sir.

I would like to mention the following points for your kind consideration.

- 1. As per elegibility list of Sr. Technician for promotion to the grade of EA (Seniority cum-fitness in 10% Quota) my rank No.was 12 (Sl. No.10) vide memorandum No. 1(27)/99-S dated 11.11.99.
- 2. In the promotion list vide No.1(27)/99-8 dated 18.4.2000 I could not get promotion while my juniors, rank Nos. 13(sl.No.11) Rank No.14(sl.No.12) Rank No.15(sl.No.13) promoted.
- As per the next promotion list vide Z-Cadre 1(27)/2001-s dated 28.8.2001 . I got promotion as Engineering Assistant(sl.No.4.)
- 4. The Central Administrative Tribunal (Guwahati Bench ) has given the decision regarding my seniority in the promotion list of Engineering Assistant . A copy of CLTS decision is enclosed herewith for your ready reference.

Your are therefore requested to kindly fix my seniority at proper rank position in the earlier promotion list in the Grade of EA. You are also requested to release the payment arrears with intimation to me.

I hope you will kindly consider my case at the earliest.

a pala - Baradar reserrassimoletassimusi arapter erit egiges comme que communica

Thanking you,

"Yours faithfully.

Dated : 26.11.2K1

Paralle - Star

Place : Pasighat.

( shri N.K. Singh )

#### Enclose :-

- 1. CAT's decision.
- 2. Eligibility list of Sr. Tech. to EA.
- 3. Promotion list.

COPY To.

- (1) THE V.P. ARTEE (E/Z) KOLKATA
- (2) THE UNIT SECTT ARTEE PSG
- (3) THE STATION ENGINEER, D.M.C. Stanaj"

ANNEXUNE-XIT Genies

Prom : Shri M.K. Singh,
Engineering Assistant,
L.P.T.V. Pasighat. (Arunachal Pradesh)
PIN - 791 102.

To

The Cheief Engineer, (Kind Atten . Shri 6. f. Neg N. 2020210 All India Radio, & Television, Akashvani Bhavan, Men Garden, Kelketa-700 001.

(Through Proper Channel ).

sub . Fixation of seniority and releasing of payment arrear.

Ref : CAT ( Quwahati Bench) decision dated 6.08.2001.

Earliere representation of 26-11-01/Forces red ling lettere NODMC / ITA/RIG)

Gir. -01 8(NKS) /709 of 18-12-01

I would like to mention the following points for your kind consideration.

- 1. As per elegibility list of Sr. Technician for promotion to the grade of IA (seniority com-fitness in 10% Quota) my rank No. was 12 (Sl.No.1Q) vide memorandum No.1(27)/99-8 dated 11.11.99
- 2. In the promotion list vide No.1(27)/99-8 dated 18.4.2000
  I could not get promotion/while my juniors, rank Nos. 13(81, No.11)
  Rank No. 14(81, No.13) Rank No. 15 (81, No. 13) promoted.
  - 3. As per the me next promotion list vide 2-Cadre 1(27)/2001-S dated 28.8.2001. I got promotion as Engineering Assistant (Sl. No. 4)
  - 4. The Central Administrative Tribunal (Guwahati Bench) has given the decision regarding my somiority in the promotion list of Engineering Assistant. A copy of CATS decision is enclosed herewith for your ready reference.

Your are therefore requested to kindly fix my seniority at proper rank position in the earlier promotion list in the Grade of EA. You are also requested to release the payment arrears with intimation to me.

I hope you will kindly consider my case the earliest. Thanking you.

Yours faithfully.

Dated : 11.202

Place : Pasighat.

( Shri N.K. singh )

Diclose :-

- 1. CAT's decision.
- 2. Eligibility list of Sr. Technician to EA
- 3. Promotion list.

Capy to JAME VP ARTIE (E/Z) KOLKITTA

- (2) THE CINIT SECTT DRILL, PSG
- (3) THE STITTION ENGINEET " MAN, GTANIGER

REMINDER - II

From: Shri N.K. Singh.
Engineering Assistant.
L.P.T.V.Pasighat(Arunachal Pradesh)
Pip - 791102

To,

The Chief Engineer.

(Kind Attens Shri G.P. Mag) N. SRINIVASAW.
All India Sadio & Television.

Aksahvani Bheven.

Eden Garden.

(Through proper channel)

THE MAIN DOUBLE CHRITICOL

Subi Fination of Saniorty and releasing of payment arrear

Ref: CAT( Gumbhaul Bonch ) Seciation deted 6:8.2001.

Enriler representation dt. 26:11.01/Forwarding letter
NO DMC/ITA/21(4)-01 s(MKS)/709 dt. 18/12/01 and 1st

Reminder off-11.2.02

dir.

I would like to mention the following points for your kind consideration.

- 1. As per elegibility list of Sr. Technician for promotion to the grade of EA(Seniority cum-fitness in 10% Quote)my rank No. was 12(Sl.No.10) vide memorandum No. 1(27)/99-s dated 11.11.99.
- 2. In the promotion list vide No. 1(27)/99-8 dated 18.6.2000 I could not get promotion while my junious, menk Nos. 13(Slane. 11) Rank No. 14(Slane. 13) Rank No. 13 (Slane. 13) promoted.
- 3. As per the next promotion list vide 2-Codrs 1(27)/2001-8 dated. 30.8.2001. I get promotion as Engineering Assistant (S1.No. 4)
- of Engineering Assistants. A Copy of CATS decision is enclosed herewith for your ready reference.

Your are therefore requested to kindly fix my senfority at proper rank position in the earlier promotion list in the Erndo of Sk. You are also requested to release the payment arrears with intimation to me.

I hope you will thindly consider my come the earliest.
Thanking You. Yours faithfully

Pated: 20502 Place: Pasighat Enclose:

( Shri N.K. Singh )

1. CAN's decision. 2. Eligibility list of St. Tochnician to EA

3. Promotion list.
Copy to:

The V.P. ARTEE (E/Z) KOLKATA
The Unit Sectt Artes, Pasighat
The Station neer, DDM, Itanagar,

of the state of th

From : Shri N.K.Singh. Engineering Assistant, L.P.T.V. Pasighat. Arunachal Pradesh-791 102.

Yours faithfully.

(Shri N.K. Singh )

Engineering Assistant.

To

The Chief Engineer, (Kind atten: Shri N. Srinivesan), All India Radio, & Television, Akashvani Bhavan, Eden Garden. Rolketa - 700 001.

(Through Proper Channel ).

Sub : Request for considering the Promotion for the DPC held for the year 1999-2000 from Sr.Tech. to EA.

CAT (Guwahati) decision dated 06.08.2001. Application No. 15 of 2001

Sir,

With reference to above, I would like to mention the following facts for your kind consideration.

I got promotion Sr.Tech. to Engineering Assistant in the year 2000-01 for which DPC was hold in June,01 .But actually as per CAT, Guwahati decision (copy attached here with for your resdy reference) I should get promotion for the seniority cum-fitness in 10% Quota for the year 1999-2000.

The Judgement given by Hon' CAT (Guwahati) Promotion could not have been suspended on the ground of AVERAGE GRADING. The department has not taken any action as directed by the CAT. In Spite of my representation dated 26.11.01 and reminder dated 11.2.02 and 20.05.02 the department did not consider my case.

Once again I request you to kindly consider my promotion in the DPC for 1999-2000 seniority cum-fitness in 10% Quota under intimation to me the case may kindly be treated as most urgent.

Thanking you.

Dated 1-07.8.02 <u>L.P.T.V. Pasighat</u>.

Enclose :-

1. CAT's decision Guwahati.

2. Representation copy.

5. Reminder I & II copy. 4. Eligibility list of Sr. Tech. to Engineering Assistant. 5. Promotion list.

#### Copytos

- 1. The Director General (By name Shri Ram Bilas) AIR & DD. Akashvani Bhavan, New Delhi.
- 2. The Vice Chairman, -Central, Administrative Tribute, Ghy. Bench.

3. The Station Engineer, DDMC, Itaneger. 4. The President ARTTEE, New Delhi- 110 001. 5. The V.P. ARTTEE (EZ) Kolkata).

# PRASAR BHARATI BROADCASTING CORPORATION OF INDIA OFFICE OF THE CHIEF ENGINEER (E.ZONE) ALL INDIA RADIO & TV KOLKATA

No Z.Cadre/23(2)/2001(Court)

Akashvani Bhavan, Kolkata-700001 Dated 2.5,2002

The Director General,
All India Radio,
Akashvani-Bhavan
Parliament street, New Delhi-110001.

( By name : Shri Ram Bilas, DDA(E), )

Sub :- MP of 2002 in OA no.15/2001 filed by Shri Narendra Kr. Singh at Central Administrative Tribunal, Guwahati Bench.

Ref: Directorate letter no. 8/7/2001/S.1V(A)/528, dt. 10.4.2002.

Sir.

Shri N.K. Singh had filed OA no.15/2001 in CAT Guwahati Bench and Hon'ble Tribunal had given its order dt. 6.8:2001 with direction to reconsider of the promotion of Shri Singh and accordingly a review DPC was held. The review DPC declared Shri Singh unfit for promotion for the period 1999 – 2000.

While this case was under consideration with Directorate and Ministry of 1 & B, it was advised by the Directorate vide letter no. 8/7/2001-S.IV(A)/249 dt. 12.12.01 to seek extension of six weeks' time from the Hon'ble CAT which was forwarded to AIR, Guwahati for necessary action. Hence AIR Guwahati has sent a draft of Miscellenaous Petition of 2002 in OA no.15/2001 praying 3 months extension time which was forwarded to Directorate for vetting vide this office letter of even no. dt. 11.4.2002. In meanwhile the vetting/draft from Branch Secretariat, Min. of Law, Kolkata is also received and enclosed herewith.

This is also to intimate that this office has not received any intimation about Shri N.K. Singh filing any Misc. application etc. Misc. petition 2002 is being filed by AIR Guwahati to avoid any adverse observation by Hon'ble CAT in not completing action within time-frame given by them.

Now, Directorate may kindly advise whether Mmiscellenaous Petition is to be filed or not. This is to mention that the compliance to judgement passed in OA No. 15/2001 is already over. Although this was done after expiry of the time frame of 6 weeks specified by the Hon'ble Tribunal.

Yours faithfully,

(S.K.ARORA)
DY.DIRECTOR ENGG.
FOR CHIEF ENGINEER(EZ)

Encl: as above.

Copy to -

Station Director, All India Radio, Guwahati for information.

alin de

COLSUS ALEMAN WAS ALEMAN

Page Lof 5

## IN THE CENTRAL ADMINISTRATIVE TRIBUNALS GUWAHATI BENCH: GUWAHATI

O.A. No. 346 of 2002 Shri N.K.Singh

Applicant.

- Vs -

Union of India & Others

. Respondents.

- AND -

#### In the matter of:

Written Statement submitted by the respondents.

The humble respondents beg to submit the written statement as follows:-

1. That with regard to the statement made in para 1, of the application, the respondents beg to state that the applicant contends that inspite of Judgment in O.A. No.15/2001 of CAT, Guwahati Bench, the respondents consider the case in the year 2000-01 and promoted him as Engineering Assistant (E.A.) thereafter in complete defiance of the order. This statement is utterly false. The applicant was promoted vide this office order dated 29/06/2001 whereas the Judgment of Hon'ble Central Administrative Tribunal is dated 06/08/2001 of O.A. No.15/2001 and received by this office much later. Thus the applicant is trying to mislead the court into accepting his case once again by false suit.

As directed by the Hon'ble CAT a review DPC was held subsequently on 16/01/2002 to reconsider the case of the applicant along with other promotees cited as unofficial respondents in this petition. The Departmental promotion



committee had taken action and found him unfit to be promoted for the year 1999-2000 under 10% seniority-cum-fitness quota. In the mean time the applicant had already become E.A. on the basis of DPC held for vacancies of the year 2000-01. Since the Review DPC found him unfit for vacancies of the year 1999-2001, it is inevitable that some juniors might have by passed him.

- 2. That with regard to para 2, 3, 4, 4.1 & 4.2 of the application the respondents beg to offer nothing.
- That with regard to the statement made in para 4.3, 4.4 & 4.5 of the application the respondents beg to state that the applicant in this verbose paragraph admits that he has received the financial benefits due for promotion in 1990. He also admits that his seniority has been revised by placing him just above the name of Shri Ram Naresh Singh, who was actually promoted in 01/05/1990.
- 4. That with regard to the statement made in para 4.6, of the application, the respondents beg to state that the applicant admits his name has been placed properly in the eligibility list published in 11/11/1999.

The DPC was convened for the promotion of Senior Technician to Engineering Assistant for the vacancy of the year 1999-2000 on 23/02/2000, DPC declared that the applicant was unfit for the promotion and accordingly he could not be promoted. Further explanation offered by him about the process of DPC declaring him unfit is not correct. However, this office is bound to act on the conclusion of DPC.

- That with regard to the statement made in para 4.8, of the application the respondents beg to state that the applicant states that he agitated against the supersession. He also states that the recognized Association of AIR & TV Engineering Employees was also brought into the picture.
- That with regard to the statement made in para 4.9, of the application the respondents begs to state that the judgment order for reconsideration of the case of applicant for promotion.

As stated earlier, a review DPC was conducted on 16/01/2002 for the entire panel 1999-2000 including the applicant. But the Review DPC found that the applicant was not fit for promotion after duly considered the case along with others.

Due to official exigencies, the Review DPC could be conducted only on time which is marginally beyond time limit set by judgment. Hon'ble Tribunal may kindly condon the marginal delay.

7. That with regard to the statement made in para 4.10, of the application the respondents beg to state that the applicant himself is aware that his seniority as Senior Technician has been restored to original position in the seniority list as well as eligibility list dated 11/11/1999. It may kindly be seen that though actual date of taking over as Senior Technician is 30/05/1993, the other Senior Technicians around both above and below have taken over in 1991.

A copy of letter dated 11/11/1999 is annexed hereto and marked as

Annexure-IV: The O.A.

8. That with regard to para 4.11 & 12 of the application the respondents beg nothing to submit.

r{;

That with regard to the statement made in para 4.13 to 17, of the application the respondents beg to state that the DPC as well as Review DPC held on 16/01/2002 in the year 1999-2000 considered the name of the applicant along with others for promotion in the year 1999-2000. Since he is found unfit for the promotion by both the DPC & Review DPC, promotion has not been given to him. But during the subsequent DPC for the year 2000-2001, the C.R. of the year 1998-99 will be taken into account while the C.R. for the year 1993-94 will go out of consideration. Hence all allegation of the applicant are only imaginary hence all are vocabulary

It is therefore prayed that the Hon'ble Tribunal may be pleased to dismiss the O.A. with cost and bring under justice.

Page 5 of 5

#### **VERIFICATION**

I, Shri Ravindra Kumave Sinka , presently working as Director (Engineering), being duly authorized and competent to sign this verification, do hereby solemnly affirm and state that the statements made in para are true to my knowledge and belief and those made in para

being matter of records, are true to my information derived therefrom and the rest are humble submission before this Hon'ble Tribunal. I have not suppressed any material fact.

And I sign this verification on this

24 th day of Detaber, 2003.

DEPONENT VY. 10.03

Director (Esign)

O CE (NEZ) AIR & TV

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## THE CENTRAL ADMINISTRATIVE TRIBUN. GUWAHATI BENCH: GUWAHATI

O.A. No. 346 of 2002 Shri N.K.Singh

Applicant.

- Vs -

Union of India & Others

..... Respondents.

- AND -

#### In the matter of:

Written Statement submitted by the respondents.

The humble respondents beg to submit the written statement as follows:-

That with regard to the statement made in para 1, of the application, the respondents beg to state that the applicant contends that inspite of Judgment in O.A. No.15/2001 of CAT, Guwahati Bench, the respondents consider the case in the year 2000-01 and promoted him as Engineering Assistant (E.A.) thereafter in complete defiance of the order. This statement is utterly false. The applicant was promoted vide this office order dated 29/06/2001 whereas the Judgment of Hon'ble Central Administrative Tribunal is dated 06/08/2001 of O.A. No.15/2001 and received by this office much later. Thus the applicant is trying to mislead the court into accepting his case once again by false suit.

As directed by the Hon'ble CAT a review DPC was held subsequently on 16/01/2002 to reconsider the case of the applicant along with other promotees cited as unofficial respondents in this petition. The Departmental promotion

2000 under 10% seniority-cum-fitness quota. In the mean time the applicant had already become E.A. on the basis of DPC held for vacancies of the year 2000-01. Since the Review DPC found him unfit for vacancies of the year 1999-2001, it is inevitable that some juniors might have by passed him.

- 2. That with regard to para 2, 3, 4, 4.1 & 4.2 of the application the respondents beg to offer nothing.
- That with regard to the statement made in para 4.3, 4.4 & 4.5 of the application the respondents beg to state that the applicant in this verbose paragraph admits that he has received the financial benefits due for promotion in 1990. He also admits that his seniority has been revised by placing him just above the name of Shri Ram Naresh Singh, who was actually promoted in 01/05/1990.
- 4. That with regard to the statement made in para 4.6, of the application, the respondents beg to state that the applicant admits his name has been placed properly in the eligibility list published in 11/11/1999.

The DPC was convened for the promotion of Senior Technician to Engineering Assistant for the vacancy of the year 1999-2000 on 23/02/2000. DPC declared that the applicant was unfit for the promotion and accordingly he could not be promoted. Further explanation offered by him about the process of DPC declaring him unfit is not correct. However, this office is bound to act on the conclusion of DPC.

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- That with regard to the statement made in para 4.8, of the application the respondents beg to state that the applicant states that he agitated against the supersession. He also states that the recognized Association of AIR & TV Engineering Employees was also brought into the picture.
- That with regard to the statement made in para 4.9, of the application the respondents begs to state that the judgment order for reconsideration of the case of applicant for promotion.

As stated earlier, a review DPC was conducted on 16/01/2002 for the entire panel 1999-2000 including the applicant. But the Review DPC found that the applicant was not fit for promotion after duly considered the case along with others.

Due to official exigencies, the Review DPC could be conducted only on time which is marginally beyond time limit set by judgment. Hon'ble Tribunal may kindly condon the marginal delay.

7. That with regard to the statement made in para 4:10, of the application the respondents beg to state that the applicant himself is aware that his seniority as Senior Technician has been restored to original position in the seniority list as well as eligibility list dated 11/11/1999. It may kindly be seen that though actual date of taking over as Senior Technician is 30/05/1993, the other Senior Technicians around both above and below have taken over in 1991.

Acopy of letter dated 11/11/1999 is annexed hereto and marked as

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- 8. That with regard to para 4.11 & 12 of the application the respondents beg nothing to submit.
- That with regard to the statement made in para 4.13 to 17, of the application the respondents beg to state that the DPC as well as Review DPC held on 16/01/2002 in the year 1999-2000 considered the name of the applicant along with others for promotion in the year 1999-2000. Since he is found unfit for the promotion by both the DPC & Review DPC, promotion has not been given to him. But during the subsequent DPC for the year 2000-2001, the C.R. of the year 1998-99 will be taken into account while the C.R. for the year 1993-94 will go out of consideration. Hence all allegation of the applicant are only imaginary hence all are vocabulary

It is therefore prayed that the Hon'ble Tribunal may be pleased to dismiss the O.A. with cost and bring under justice.

No

#### **VERIFICATION**

I, Shri Ravindra Kumar Sinhs, presently
I, Shri Ravindra Kumar Sinhs, presently working as Dinector (Engg), being duly authorized and competent to
sign this verification, do hereby solemnly affirm and state that the statements made in para
to 9 are true to my knowledge and belief and those made in para
being matter of records, are true to my information derived therefrom and the
rest are humble submission before this Hon'ble Tribunal. I have not suppressed any material
fact.

And I sign this verification on this / 5 th day of September 2003.

DEPONENT